

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

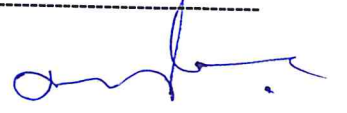
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 73/BB/17	-	For filing objections	Rule 6 of IB	NLMK India Service Centre Pvt Ltd Vs Universal Power Transformers Pvt Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. RNS P Acharya Advocate for
petitioner



K. Dushyantha
kumar
9341223937

Respondent



Rachit Devgun
9810654154

Advocate
for
petitioner



ORDER

Counsel for Petitioner is present. PCS for Corporate Debtor is present.
He again requested time for filing objections. Time is granted for
filing objections as a last chance, list it on 08/02/2018.


Member (T)


Member (J)